

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. AD MART PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	AD MART PRIVATE LIMITED
2	Date of incorporation of corporate debtor	12.05.1998
3	Authority under which corporate debtor is incorporated / registered	ROC Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74300TN1998PTC040474
5	Address of the registered office and principal office (if any) of corporate debtor	41, Thiruvengadam Street, Mandaveli, Chennai 600028
6	Date of closure of Insolvency Resolution Process	10 th March, 2022
7	Liquidation commencement date of corporate debtor	28 th April, 2022 order received on 2 nd May, 2022
8	Name and registration number of the insolvency professional acting as liquidator	CA S.KANNAN Reg.No IBBI/IPA-001/IP-P00755/2017-18/11287
9	Address and e-mail of the liquidator, as registered with the Board	No. 27, "SKYLINE CASTLE" Abdul Razack Street, Saidapet, Chennai – 600 015 charitarthkannan@gmail.com mobile number 9381041949
10	Address and e-mail to be used for correspondence with the liquidator	- As above -
11	Last date for submission of claims	27 th May, 2022

Notice is hereby given that the National Company Law Tribunal Division Bench I, Chennai has ordered the commencement of liquidation of the AD MART PRIVATE LIMITED on 28th April, 2022, order received on 2nd May, 2022.

The stakeholders of AD MART PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27th May, 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

CA S.KANNAN Reg.No IBBI/IPA-001/IP-P00755/2017-18/11287

Date and place: 2nd May, 2022, Chennai

